

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION NO. 74

Dated Guwahati, the 1st September, 2021

Hon'ble the Chief Justice has been pleased to constitute a "Committee for considering the matter of resuming physical Courts and reopening of Bar rooms in the Principal Seat of the Gauhati High Court and subordinate Courts of the State of Assam", with the following members:

NAME OF THE COMMITTEE	NAME OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
Committee for considering the matter of resuming physical Courts and reopening of Bar rooms in the Principal Seat of the Gauhati High Court and subordinate Courts of the State of Assam	<ol style="list-style-type: none">1. Hon'ble Mr. Justice N. Kotiswar Singh, JAD2. Advocate General, Assam3. Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim4. President, Gauhati High Court Bar Association, Guwahati5. President, Gauhati High Court Advocates' Association, Guwahati6. President, All Assam Lawyers' Association, Guwahati7. President, Lawyers' Association, Guwahati.	Registrar General

By Order,

Sd/-Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III -06/2021/4503-4523/G, Dated Guwahati,
1st September, 2021

Copy to:-

1. The Advocate General, Assam, Gauhati High Court, Guwahati.

Cntd..


17/9/2021

2. The Registrar (Vigilance/ Admn./ Judicial/ Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizwal Bench, Aizwal/ Itanagar Permanent Bench, Itanagar.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President, Gauhati High Court Bar Association, Guwahati.
7. The President, Gauhati High Court Advocates' Association, Guwahati.
8. The President, All Assam Lawyers' Association, Guwahati
9. The President, Lawyers' Association, Guwahati.
10. The Joint Registrar, _____, Gauhati High Court, Guwahati.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar _____, Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
17. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
20. The Court Officer I & II, Gauhati High Court, Guwahati.
21. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

In
11/9/2021